

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

7

C.P.No. 27/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Ms. Manaroma Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th April, 2017, 10.30 A.M.

Name of the Company	Sajan Kumar Bhagat HUF & Ors. -Versus- Lotus Homes Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. ROHIT KUMAR KESHRI } Respondents
(P.C.S) }

Rohit Joshi
11.04.2017

ANUSHAN SINHA }
ZEESHAN HAQUE } Petitioners
ASHIKA DAGA }

~~Seage~~
11-4-2012

ORDER

Ld. Counsel for the petitioner and Pr. C.S. on behalf of Respondent are present.

Ld. Counsel for the petitioner made a request that direction be given for filing Rejoinder. Prayer is allowed subject to payment of Rs.5,000/- as cost. Rejoinder may be filed within two weeks' time from the date of this order *Cost* shall be paid in the account of West Bengal Legal Services Authority.

List on 16th May, 2017 for further hearing.

(Manorama Kumari)
Member(J)

(Vijai Pratap Singh)
Member(J)